

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, (COURT-II)

101(ND)14

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2020

NAME OF THE COMPANY: Sh. Jasmohan Singh V/s. M/s. M.S. Koldhold Industries Ltd. & ors.

SECTION: 397/398

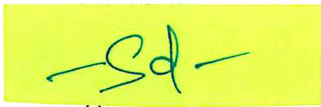
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present :	Mr. Saurabh Gupta, Mr. Puneet Yadav, Tarun Arora, Mr. Avinash Arora, Advocates			
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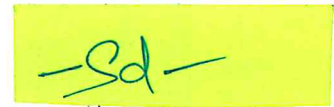
ORDER

Ld. Counsel for the CD submits that compliance in respect of previous directions shall be filed shortly.

List this case on 6th February 2020.



(L. N. Gupta)
Member (T)



(Dr. Deepti Mukesh)
Member (J)